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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1444/2002
MA NO. 1167/2002
with
OA NO. 1446/2002
OA NO. 823/2002

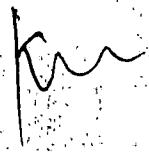
This the 8th day of April, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

OA 1444/2002

1. Mrs. Manju Bala Sharma,
W/o Mr. H.P. Sharma
B-2/86, Sector-6, Rohini,
Delhi.
2. Mrs. Meena Kumari
W/o Mr. Bal Raj Sharma
329, Chopal Wali Gali,
Shalimar Village,
New Delhi.
3. Ms. Anju
C/o Mr. Devender
H.No.136, Pocket 3,
Paschim Puri,
New Delhi - 110015.
4. Mrs. Basanti
W/o Mr. Devender
H.No.247, ESI Colony,
Basai Darapur,
New Delhi - 110015.
5. Mr. Jai Bhagwan
S/o Mr. Jai Singh
H.No.WZ-1A (Hanuman Mandir)
Asalat Pur Village,
A-2, Janak Puri,
New Delhi- 110058.
6. Mr. Sushil Maini
S/o Shri Om Prakash Maini
RZ-46C, H.No.104,
Nehru Garden, New Roshanpura,
Najafgarh,
New Delhi-110043.
7. Mr. Triloki Nath Sah
S/o Shri Sudershan Sah
B-9, Type-I,
Safdarjung Hospital Staff Qtrs.,
West Kidwai Nagar,
New Delhi - 110023.
8. Mrs. Seema Vashisht
W/o Mr. Amit Vashisht
C/o Dr.T.C. Sharma
H.No.401, Begumpura, P.O. Village : Begumpura,
Delhi - 110041. Applicants

(BY ADVOCATE : Shri K.N. Jha)



(By Advocate:)

(2)

Versus

1. Government of NCT of Delhi
through its Principal Secretary,
Indraprastha Sachivalaya,
Indraprastha Estate,
New Delhi - 110002.
2. Delhi Tapedik Unmulan Samiti
Ministry of Health
Government of NCT of Delhi,
Patel Chest Hospital
Patel Nagar,
New Delhi - 110008.

(By Advocate: Sh. S.L. Lakhanpal)

.....Respondents

OA 1446/2002

1. Ms. Nisha
D/o Mr. Ved Prakash
6235, Gali Gurudwara
Nabi Karim Paharganj,
Delhi - 110055.
2. Mrs. Romi Anand
W/o Mr. T.N. Anand
F-16, Double Storey,
2nd Floor, Motia Khan
Delhi.
3. Mrs. Vandana Sharma
W/o Mr. V.K. Sharma
AU-6, DDA Flates Pitampura,
New Delhi-110088.
4. Mrs. Sampan Sharma
W/o Mr. Shailender Sharma
H.No.79, Plot No.10,
Patel Apartments, Sector-13,
Rohini,
Delhi-110085.
5. Mrs. Mamta Khera
W/o Mr. Rajan Khera
1730-D, Pratap Street,
Paharganj,
New Delhi-110055.
6. Mr. Joginder Singh
S/o Late Shri Zile Singh
D-16, Rajiv Park,
West Sagarpur,
New Delhi-110046.

(By Advocate: Sh. K.N. Jha)

.....Applicants

Versus

1. Government of NCT of Delhi
through its Principal Secretary,
Indraprastha Sachivalaya,
Indraprastha Estate,
New Delhi - 110002.

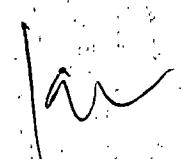
2. Delhi Tapedik Unmulan Samiti
Ministry of Health
Government of NCT of Delhi,
Patel Chest Hospital
Patel Nagar,
New Delhi - 110008.

.....Respondents

(By Advocate: Sh. S.L.Lakhanpal)

OA 823/2002

1. Babita Rani
D/o Mr. Radhey Shyam
74, New Lohare Colony,
Shastri Nagar, Delh-110031.
2. Mukesh Sharm.
S/o Udho Dass
B-147, Gali No.2,
Amrit Vihar,
Burari, New Delhi.
3. Bimla Bhatt
W/o Mr. Ygendera
26A, Sector 4, DIZ Area,
Shahid Bhagat Singh Marg,
Gole Market, New Delhi.
4. Ajay Kumar
S/o Mr. Durga Prasad
H.No.136/3 Janta Quarterss
Paschim Puri, New Delhi 110066.
5. Rajnish Sharma
S/o late Satnarayan Sharma
H.No.18/47, Bahadurgarh,
Distt. Jajjar, Haryana,
124 507.
6. Punneet Chugh
S/o late A.K, Chugh
BA/87A LIG Flat,
Janakpuri,
New Delhi-110058.
7. Ankur Dhariwal
S/o Mr. Santosh Kumar Dhariwal
A-92, Amar Colony,
Nangloi, New Delhi-110041.
8. Sandeep
S/o Shri Nain Singh
R/o House No.110,
Village & P.O. Tigipur,
Delhi 110036.
9. Reena Massry
W/o John Loyal
A-6/16, Chet Ram Gali
No.1, Mouzpur,
Delhi.



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10. Vikas Kumar
S/o Dr. R.N. Sharma
F-1/37, D.K. Road,
Mohan Garden,
Uttam Nagar,
New Delhi-110054.
11. Mohit Kr. Tyagi,
S/o Shri Y.S. Tyagi,
C/o Gangasaran Tyagi,
775, Ahata Kidara,
Pahari Dhiraj, Near Filmistan,
Delhi
12. Pradeep Kumar
S/o Mr. Dhirinder Singh
A-32, MCD Medical Complex,
Gulabi Bagh, Delhi 110007.
13. Beena Rani,
D/o Mr. Uma Kant,
1491-Type I Delhi Administration Quarters,
Gulabi Bagh,
New Delhi 110007.
14. Jamal Mumtaz
S/o Mr. Mumtaz Ahmed
H. No.75, Pocket 8, Sector A-5,
Narela, Punerwas Colony,
Delhi.
15. Seema Rani
W/o Vinod Kumar
Rangpuri Village
House No.37, New Delhi 110037.
16. Rakesh Kumar
S/o Shri Raghubir Singh
C/o Mr Rattan Lal,
V&PO Alipur
Delhi 110036.
17. Umesh Kumar
S/o Kanwar Singh
C/o Raghubir Singh Kachviya
No.274, Munirka,
Village & P.O. JNU
New Delhi.
18. Deepa Vij
W/o Mr. Arun Kathuria
H.No.194, Block 5,
Subhash Nagar,
New Delhi.
19. Rakhi Goel
W/o Ajay Goel
C/o Shri V K Gupta,
RZ - 8B, Gali No.6,
Dada Chetriwala Marg,
Raj Nagarr Phase I, Palam Colony,
New Delhi 110045.

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20. Suma Bala
W/o Rajesh Arora
Kila Mohalla
Bahadurgarh Disett, Jaipan
Haryana 124507.
21. Liju Mol P.S.
W/o Sibi M.
A-24B, Vishal Kunj,
Tagore Garden Extension,
New Delhi 110027.
22. Jitender Kumar
S/o Shri Raj Kumar
RZ-76, New Roshan Pura,
Near Holi Chowk,
Najafgarh,
New Delhi 110008.
23. Leena G.
D/o
S-4/304, Curzon Road Hostel,
K.G. Marg,
New Delhi-110001.
24. Suni Radha
W/o Shri Sanjai
H.No.103, A/1 Gautam Nagar,
New Delhi.
25. Raj Kumar Dhama
S/o Shri R.K. Dhama
A-1/66, East Gokalpur,
Loni Road,
Delhi-110097.
26. Barti Sarma
W/o Pankaj Sharma
H. No.112 Street No.7,
Krishna Nagar,
Safdarjung Enclave,
New Delhi 110029.
27. Monika Gupta,
D/o Nanesh Ch. Gupta,
H.No.9 Vivekanand Road,
Saxie Rohilla, Delhi 110007.
28. Dinesh Kumar Sharma
S/o Shri M.P. Sharma
D-439, Gali No.9,
Bhajan pura, Delhi.
29. Aman Kumar
S/o Shri Jagan Nath
Village & PO Swatentha Nagar,
Nangla, Delhi.
30. Ravinder Kumar Sharma
S/o Shri Mool Chand Sharma
B-19, East Nathu Colony,
Street No.2,
Delhi - 110093.



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31. Sanjay
S/o Chander Prakash,
Village & PO Teekali
Distt. Gurgaon.
32. Md. Javed
S/o Md. Tayyab
753, Haveli Ajam Khan
Chetu Kaver,
Jama Mashid, Delhi 6.
33. Praghya
Saket,
New Delhi.
34. Vinod
S/o S.C. Thakkar
137, DESU Colony,
Shalimar Bagh,
Delhi-86.
35. Priti
W/o Virendra Kumar
R-Z/105, Dabri Ext.,
Palam Road,
Delhi-48.
36. Santosh
H.No.40, SBI Society,
Pitam Pura,
New Delhi-110034.
37. Jasbir Kaur
D/o Paramjeet Singh
215/166, Pkt-D2,
Sector II, Rohini 85.
(By Advocate: Sh. K.N.Jha)

.....Applicants

Versus

1. Government of NCT of Delhi
through its Principal Secretary,
Indraprastha Sachivalaya,
Indraprastha Estate,
New Delhi - 110002.
2. Delhi Tapedik Unmulan Samiti
Ministry of Health
Government of NCT of Delhi,
5 Sham Nath Marg,
New Delhi - 110054.
(By Advocate: Sh. S.L.Lakhanpal)

.....Respondents

O R D E R (ORAL)

By Sh. Kuldeep Singh, Member (J)

Heard counsel for the parties.

2. It is a case of the applicants itself that the applicant has been recruited as T.B. Health Visitors/Laboratory

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(7)

Technicians through Delhi Tapedic Unmulan Samiti (Registered). The documents filed alongwith the OA show that it is a society registered under the Societies Registration Act and this society has not been notified under Section 14 of the AT Act. So this Tribunal is not vested with the jurisdiction to deal with the service matters concerning this society. Hence, for want of jurisdiction these OAs have to be dismissed.

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(KULDIP SINGH)
Member (J)

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Attest

Prakash